

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-405(PB)/2017

IN THE MATTER OF:

Rainbow Digital Services Pvt. Ltd. Applicant/petitioner
Vs.
Shilpi Cable Technologies Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 19.12.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioner : Mr. Rajeev Saxena, Mr. Manish Khurana,
Advts.
For the Respondent : Mr. Abhinav Vasisht, Senior Advocate
Mr. Sumit K. Batra, Ms. Priya Chauhan,
Advocates
For Siemens Financial Services
Pvt. Ltd. : Mr. Raghvendra P. Singh, Mr. Sudhanshu
Sinha, Advocates

ORDER

For Order, see (IB)-563 (PB)/2017.

19.12.2017
V.Sethi